

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Bihar Vidhan Sabha (name of the House)

From Sultanganj, Bhagalpur Constituency (Name of the Constituency)

I Lalit Narayan Mandal son/daughter/wife of Late Chhabila Mandal

Aged..... years, resident of Sultanganj, Bhagalpur (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by JDU (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self <u>Lalit Narayan Mandal</u>	<u>ABYPM8452F</u>	<u>2021-22</u>	<u>3843300.00</u>
2.	Spouse- <u>Usha Kumari</u>	<u>ACGPKS817R</u>	<u>2021-22</u>	<u>853590.00</u>
3.	Dependent 1 <u>Ashish Ranjan</u>			
4.	Dependent 2 <u>Khushboo</u>	<u>CVSPK0679R</u>	<u>2021-22</u>	<u>1546900.00</u>
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>NIL</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(c)	Punishment imposed :	17/12
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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	124700/-	108300/-	8460/-	16910/-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	6289376.21 Annexure-1	4221442.24 Annexure-1	30807.76 Annexure-1	818757.10 Annexure-1	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	524828.00 Annexure-2	—	—	—	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	476743.00 Annexure-3	115270.00 Annexure-3	132478.00 Annexure-3	256639.00 Annexure-3	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	—	—	—	—	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	2423680.00 Annexure-4	—	615000.00 Annexure-4	—	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	59 gm Gold Rs 25000/-	200 gm Gold 500 gm Silver Rs 1030000/-	50 gm Gold Rs 250000/-	40 gm Gold Rs 200000/-	

(viii)	Any other assets such as value of Claims/interest	Zero	Zero	Zero	Zero	
(ix)	Gross Total value	98,64,327.21	54,75,012.24	10,36,745.76	12,92,306.10	

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u>					
	Location(s)	Anchor - Sultangay				
	Survey number(s)	Mauza - Manjuli				
	Area (Total measurement in acres)	Survey No - 1188				
	Whether inherited property (Yes or NO)	Trans No - 82				
	Date of purchase in case of self acquired property	3 Acres 64.35 bari				
	Cost of Land (in case of purchase) at the time of purchase	YES				
	Any Investment on the land by way of development, construction etc.	N.A				
	Approximate Current market value	N.A				
(ii)	<u>Non-Agricultural Land</u>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	<u>Commercial Buildings</u>					
	(including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Nagar Parishad Sutterangoni Zamavanki, No-847 Anchal-Sutterangoni				
	Area (Total measurement in sq. ft.)	2688 Sq.ft.				
	Built up Area (Total measurement in sq. ft.)	1344 Sq.ft.				
	Whether inherited property (Yes or NO)	No				
	Date of purchase in case of self acquired property	16-03-1993 02-12-1994				
	Cost of property (in case of purchase) at the time of purchase	Rs 11255/-				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	Rs. 55,00,000/-				
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above	2375000/-	5500000/-	Zero	Zero.	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Zero	Zero	Zero	Zero.	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Zero	Zero	Zero	Zero	

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- a. Self..... *University service*
b. Spouse *Retired from state Govt. service*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kumr. <i>Lalit Narayan Mandal</i>
2.	Full postal address	<i>At-Manjhi, Sultangari, Bhagalpur Bihar</i>
3.	Number and Name of the constituency and state	<i>Sultangari -157</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>JDU</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

(c) Total number of Pending cases where the court (s) have taken cognizance		NIL				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate	F.Y. 2021-22			3843300.00	
	(b) Spouse:	F.Y. 2021-22			853590.00	
	(c) Dependents	F.Y. 2021-22			1546900.00	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	9864327/-	5475012/-	1036745/-	1292306/-	
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	N.A.	11255/-	—	—	
(ii)	Approximate Current Market Price of Asset (Total Value)	2375000/-	5500000/-	—	—	
7.	Liabilities					
	(i) Government dues (Total)	—	—	—	—	
	(ii) Loans from Bank, Financial Institutions and others (Total)	—	—	—	—	
8.	Highest educational qualification: Ph.D.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

Kalit Narayan Mandal.

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Constituency: 157, Sultanganj
Name of Member: Lalit Narayan Mandal

Annexure : 1. Detail of Bank Saving Bank A/c & FDR
Lalit Narayan Mandal

Sl. No	Name of Bank	Branch	Account A/c No	Balance as on	Amount (in Rs.) Saving A/c	sweep & FD Balance	Total Amount
i	State Bank of India	Sultanganj	11434712050	31/03/2022	168,249.29	3,838,379.00	
ii	Bank of India	Sultanganj	463910110000397	31/03/2022	6,183.91	0.00	
iii	AXIS Bank Ltd	Sultanganj	910010019999491	31/03/2022	161,871.76	0.00	
iv	ICICI Bank	Sultanganj	260701503860	31/03/2022	14,727.20	0.00	
v	ICICI Bank	Sultanganj	260701500693	31/03/2022	13,046.00	0.00	
vi	State Bank of India	Sultanganj	11434700702	31/03/2022	1,144,015.11	372,010.00	
vii	State Bank of India	Sultanganj	39824046509	31/03/2022	570,893.94	0.00	
					<u>2,078,987.21</u>	<u>4,210,389.00</u>	6,289,376.21
Usha Kumari (Spouse)							
i	State Bank of India	Sultanganj	11434682829	31/03/2022	3,871,585.77	0.00	
ii	State Bank of India	Sultanganj	11016746653	31/03/2022	27,740.31		
iii	Bank of India	Sultanganj	463910110003774	31/03/2022	275,603.73	0.00	
iv	ICICI Bank	Sultanganj	260701501101	31/03/2022	18,601.58	0.00	
v	The Bhagalpur central cooperative Bank Limited	Sultanganj	334001004621	31/03/2021	27,910.85	0.00	
					<u>4,221,442.24</u>	<u>0.00</u>	4,221,442.24
Ashish Ranjan (Depandent -I)							
i	State Bank	Sultanganj	11434635754	31/3/2022	28,745.34	0.00	
ii	State Bank		20248206502	31/03/2022	2,062.42		
					<u>30,807.76</u>	<u>0.00</u>	30,807.76
Khushboo (Depandent-II)							
i	HDFC Bank	Gandhinagar	50100026910591	31/03/2022	458,078.15	0.00 *	
ii	Zerodha (Demat A/C)	All	YF4455	31/03/2021	275,625.00	0.00	
iii	State Bank of India	Sultanganj	30937825913	31/03/2022	85,053.95	0.00 *	
					<u>818,757.10</u>	<u>0.00</u>	818,757.10

Constituency: 157, Sultangani

Name of Member: Lalit Narayan Mandal

Annexure -2 Equity Share & Mutual Fund

Lalit Narayan Mandal

A		Equity Shares					
S.No	Company Name	Listed/Non Listed	Share Price	Date	No of Shares	Value of shares	
i	Reliance Industries Limited	Listed	₹ 2,251	10/5/2020	180	₹ 405,090	
ii	Reliance home finance Limited	Listed	₹ 2	10/5/2020	2	₹ 4	
iii	Reliance Capital	Listed	₹ 8	10/5/2020	2	₹ 15	
iv	Nova Iron and steel Limited	Listed	₹ 4	10/5/2020	200	₹ 726	
v	UG Hotels and Resorts	Listed	₹ 6	10/5/2020	100	₹ 577	
						<u>₹ 406,412</u>	
B		Mutual Fund				Value	
S.No	Name	No of Unit	NAV	Date			
i	ABSL Tax Relief '96	1281.23		₹ 32	10/5/2020	₹ 40,884	
	Fund-ELSS -Growth						
ii	Axis Long Term Equity	808.288		₹ 47	10/5/2020	₹ 38,102	
	Fund-Regular Growth						
iii	Tata India Tax savings	2198.467		₹ 18	10/5/2020	₹ 39,430	
	fund Regular Plan Growth					<u>₹ 118,416</u>	
						<u>₹ 524,828</u>	
		Total A+B					

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

Annexure -3 Detail of Insurance & Post Office

	Company	Place	Policy No/A/c No	Subscription date	date of maturity	Annual Premium A Years	Total Amount Deposited
<u>Lalit Narayan Mandal</u>							
i	SBI Life Insurance	Sultanganj	44059801602	9/1/2011	8/31/2021	₹ 50,000	5 ₹ 250,000
ii	LIC	Sultanganj	526231020	12/7/2011	2/28/2039	₹ 10,382	28 ₹ 103,820
iii	Post Office	Sultanganj	5730927517	Balance as on 31/03/2021			₹ 122,923
Total							₹ 476,743
<u>Usha Kumari (Spouse)</u>							
i	LIC	Sultanganj	848258474	12/9/2019	12/9/2028	₹ 28,416	₹ 28,416
ii	Post Office	Sultanganj	20031238479	Balance as on 31/03/2022		₹ 82,000	₹ 82,000
iii	Post Office	Sultanganj	10012708094	Balance as on 31/03/2022		₹ 4,854	₹ 4,854
							₹ 115,270
<u>Ashish Ranjan (Dependent -I)</u>							
i	LIC	Sultanganj	522649756	2/13/2007	2/13/2032	₹ 10,000 single prerr	₹ 10,000
ii	LIC	Sultanganj	522612058	8/28/2004	8/28/2024	₹ 6,205	20 ₹ 99,280
iii	LIC	Sultanganj	5226366824	3/28/2006	3/28/2026	₹ 1,657	20 ₹ 23,198
Total							₹ 132,478
<u>Khushboo (Dependent-II)</u>							
i	LIC	Sultanganj	522621196	3/28/2005	3/28/2025	₹ 6,200	20 ₹ 93,000
	Post Office	Sultanganj	4568738689	Balance as on 31/03/2021			₹ 1,639
	Post Office	Sultanganj	20008374461	Balance as on 31/03/2021			162000
Total							₹ 256,639

Annexure: 4 Detail of Motor Vehicles

<u>Lalit Narayan Mandal</u>			
i	Hero Motor Cycle	Reg. No: BR10M9025	56,500
ii	Motor Car	Reg. No: BR01PL9163 , Month of Purchases: March 21	2,367,180
Total			2,423,680
<u>Ashish Ranjan (Depandent -I)</u>			
i	Motor Car	Reg No- DL11CA5997, Date of Purchases: 07-10-2021	615000

बिहार विद्यालय परीक्षा समिति



73C-018832

प्रमाणित किया जाता है

कि LALIT NARAYAN MANDAL

क्रमांक 2204-0020T ने जो श्री CHHABILA MANDAL

के पुत्र/की पुत्री

हैं और जिनकी जन्म-तिथि 15TH OCTOBER 1958

ई० है R N & P R HIGH SCHOOL JALALABAD

से MARCH

१९७३ ई० की

माध्यमिक परीक्षा में सफलता प्राप्त की। इनके प्राप्ताङ्क तथा परीक्षाफल निम्नलिखित हैं :—

विषय	आधुनिक भारतीय भाषा			अंग्रेजी			समाज अध्ययन	सामान्य विज्ञान एवं इसके वैकल्पिक विषय	अनिवार्य ऐच्छिक विषय						कुल योग	अतिरिक्त दशम पत्र		अतिरिक्त दशम पत्र के साथ कुलयोग	श्रेणी			
	प्रथम पत्र	द्वितीय पत्र	योग	प्रथम पत्र	द्वितीय पत्र	योग			I		II		III			विषय						
पूर्णाङ्क उत्तीर्णाङ्क	१००	१००	२००	१००	१००	२००	१००	विषय	१००	विषय	१००	विषय	१००	विषय	१००	६००	विषय	१००	३०	२७०	५०९	SECOND
			६०			६०	३०		३०		३०		३०		३०			३०				
प्राप्ताङ्क	49	44	93	37	62	99	50	ELM	68	AM	57	PHY	45	CH	55	467	SNK	72	509	SECOND		

प्रटना, तिथि

१९७३ ई०

सचिव

भागलपुर विश्वविद्यालय



प्रमाणित किया जाता है कि ललित नारायण मंडल को,
जिन्होंने स्नातकोत्तर विभाग, भागलपुर से सन् १९८० के नवम्बर मास में
आयोजित १९७९ की मास्टर ऑफ साइंस की परीक्षा में भौतिक विज्ञान में
प्रथम वर्ग में उत्तीर्णता प्राप्त की, आज मास्टर ऑफ साइंस की उपाधि के लिए
अधिकृत किया गया ।

भागलपुर विश्वविद्यालय
भागलपुर ।

दिनांक ११ अप्रैल, १९८४

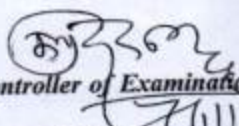
Pranab Chandra
कुलपति

**TILKA MANJHI BHAGALPUR UNIVERSITY,
BHAGALPUR-812007**



By the order of the Vice-Chancellor the undermentioned candidate was declared successful on **04.12.2010** at the Ph.D. examination held in the month of **December 2010**.

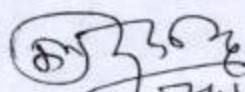
Name of the Candidate	Subject of the Thesis
Lalit Narayan Mandal	"Studies of Electrical Properties of Some Organic Compounds"


Controller of Examinations
Memo no. Res 5295-5306 Dated 7/11/11

Copy forwarded to :

1. Prof. J.N. Prasad, P.G. Dept. of Physics, Ranchi University, Ranchi, -834 008 (Jharkhand),
 2. Prof. C.K. Sarkar, Dept. of Electronics & Telecommunication Engineering, Jadavpur University, Jadhavpur, Kolkata-700 032 (W.B.)
 3. Dr. Kamal Prasad (Supdt.), Univ. Dept. of Physics, T.M. Bhagalpur University, Bhagalpur,
 4. Dr. Lalit Narayna Mandal, Dept. of Physics, Murarka College, Sultanganj, Dist.: Bhagalpur
 5. Registrars, of all the Universities of Bihar,
 6. Association of Indian Universities, AIU House, 16 Kotla Marg, New Delhi,
 7. Head of the P.G. Deptt. of Physics, T. M. Bhagalpur University, Bhagalpur,
 8. The Dean of the Faculty of Science, T. M. Bhagalpur University, Bhagalpur,
 9. Education Commissioner, Education Deptt., Govt. of Bihar, Patna,
 10. S.O., Exam. 'C', T. M. Bhagalpur University, Bhagalpur,
 11. Asstt., Research Cell, T. M. Bhagalpur University, Bhagalpur
- for information.




Controller of Examinations